West Bengal Act IX of 1954

THE WEST BENCAL APPROPRIATION ACT. 1954.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Ualcutta Gazette, Extraordinary, of the 30th March, 1954.]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirtyfirst day of March, 1955.

Whereas it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1955;

It is hereby enacted as follows:

- 1. This Act may be called the West Bengal Appropria- Short title. tion Act. 1954.
- 2. From and out of the Consolidated Fund of West Issue of Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees ninety crores, sixty- the Conseven lakhs, eighty-three thousand and one towards defray- solidated ing the several charges which will come in course of payment during the year ending on the thirty-first day of Bengal for ment during the year ending on the services specified in column the year 1954-55.

out of Fund of West

3. The sums authorised to be paid and applied from and Appropriaout of the Consolidated Fund of West Bengal by this Act tion. shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1955.

SCHEDULE.

(See sections 2 and 3.)

1	2	hind to Water	3,	
		Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Conso- lidated Fund.	Total.
	A-Direct Demand on the Revenue.	Rs.	Rs.	Rs.
1	4—Taxes on Income other than Corporation Tax.	3,81,000		3,81,000
2 3	7—Land Revenue	1,55,60,000		1,55,60,000
	8—State Excise Duties	39,63,000		39,63,000
4 5	9—Stamps	7,08,000	Same 12	7,08,000
6	10—Forest	71,49,000	the state of	71,49,000
0	11—Registration	18,93,000		18,93,000
'	12—Charges on account of Motor Vehicles Acts.	• • •	4,50,000	4,50,000
8	13—Other Taxes and Duties	18,10,000	8 m	18,10,000

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		Sums not exceeding			
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.	
		Rs.	Rs.	Rs.	
	C—Revenue Account of Irrigation, Navigation, Embankment and Drainage Works.	action to both	one karrin		
9	17—Interest on works for which Capital Accounts are kept.		11,80,000	11,80,000	
	XVII—Irrigation—Working expenses 18—Other Revenue expenditure financed from Ordinary Revenues.		vine area on the area or mages or happe		
	18(1)—Other Revenue expenditure financed from Famine Insurance Fund,				
	H—Civil Works and Miscellaneous Public Improvements. 51A—Interest on Capital Outlay on				
10	Multipurpose River Schemes. 51B—Other Revenue expenditure connected with Multipurpose River Schemes.	5,38,91,000	46,65,000	5,85,56,00	
	CC—Capital Account of Irrigation, Navigation, Embankment and Drainage Works outside the Revenue Account.				
	68—Construction of Irrigation, Navigation, Embankment and Drainage Works.				
	HH—Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.		on selled		
	80A—Capital Outlay on Multipurpose River Schemes outside the Revenue Account.				
W 102.00	Total Grant No. 10	5,38,91,000	46,65,000	5,85,56,00	

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	In lyma in a side	Sum	ıs not exceedir	ıg
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total,
	E—Debt Services.	Rs.	Rs.	Rs.
11	22—Interest on Debt and other obli-	1,000	62,02,000	62,03,000
12	gations. 23—Appropriation for Reduction or Avoidance of Debt.	4.000	56,63,000	56,63,000
	F—Civil Administration.		a word	
13	25—General Administration—General	2,49,84,000	8,78,000	2,58,62,000
14	Administration. 27—Administration of Justice	79,22,000	27,45,000	1,06,67,000
15	28—Jails and Convict Settlements	84,39,000		84,39,000
16	29—Police	5,97,75,000		5,97,75,00
17	30—Ports and Pilotage	7,67,000		7,67,000
18	36—Scientific Departments	1,32,000		1,32,000
19	37—Education	6,59,49,000		6,59,49,000
20	38—Medical	4,24,45,000	60,000	4,25,05,000
21	39—Public Health	1,16,16,000	1016.6	1,16,16,000
{	40—Agriculture—Agriculture			
22	FF—Civil Administration—Capital Account outside the Revenue Account. 71—Capita Outlay on Schemes of Agricultural Improvement and Research outside the Revenue Account.	2,24,10,000	3 200 - 3 1 20 20 - 3 1 20 20 20 20	2,24,10,000
100	Total—Grant No. 22	2,24,10,000		2,24,10,000
	F—Civil Administration.	THE PARTITION	10. 3116.15	
23	40—Agriculture—Fisheries	15,69,000		15,69,000
24	41—Veterinary	26,12,000		26,12,000
25	42—Co-operation	21,45,000		21,45,000

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	PROPERTY AND ADDRESS.	Sums	not exceeding	
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Conso- lidated Fund.	Total.
		Rs.	Rs.	Rs.
ſ	43—Industries—Industries)		
	FF—Civil Administration—Capital Account within the Revenue Account.			
	43A—Capital Outlay on Industrial Development within the Revenue Account.			
	H—Civil Works and Miscellaneous Public Improvements.			
	52—Interest on Capital Outlay on Electricity Schemes.			
	52A—Other Revenue Expenditure connected with Electricity Schemes.			
26	XLI—Receipts from Electricity Schemes—Working Expenses.	80,02,000	5,81,000	85,83,000
	HH—Capital Account of Civil Works and Miscellaneous Public Improve- ments within the Revenue Account.			
	53—Capital Outlay on Electricity Schemes met out of Revenue.			
	FF—Civil Administration—Capital Account outside the Revenue Account.			
	72—Capital Outlay on Industrial Development outside the Reve- nue Account.			
	HH—Capital Account of Civil Works and Miscellaneous Public Improve- ments outside the Revenue Account			
	81A—Capital Outlay on Electricity Schemes outside the Revenue Account.			
	Total—Grant No. 26	80,02,000	5,81,000	85,83,000

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	matters on each case	Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Conso- lidated Fund,	Total.
		Rs.	Rs.	Rs.
	F—Civil Administration.			
27	43—Industries—Cottage Industries FF—Civil Administration—Capital Account Account.	21,70,000	ash kasa te aldas ar -	21,70,000
	72—Capital Outlay on Industrial Development outside the Revenue Account—Cottage Industries.			
	Total—Grant No. 27	21,70,000	••	21,70,000
	F—Civil Administration.			
28	43—Industries—Fisheries	to an A. even now fi	on autom	
29	43—Industries—Cinchona	30,05,000		30,05,000
30	47—Miscellaneous Departments	A littlest bisse edea discover	eller (M. 14)	
31	47—Miscellaneous Departments—Fire Services.	34,62,000	••	34,62,000
32	47—Miscellaneous Departments (excluding Fire Services).	67,38,000	•11•	67,38,000

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	and the same of th	Sums	not exceeding	g
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Conso- lidated Fund.	Total.
		Rs.	Rs.	Rs.
	H—Civil Works and Miscellaneous Public Improvements.			
33	50—Civil Works	6,05,40,000	12,94,000	6,18,34,000
	J—Miscellaneous.			
34	54—Famine	82,19,000		82,19,000
35	54A—Territorial and Political Pensions.			
36	54B—Privy Purses and allowances of Indian Rulers.	1,76,000		1,76,000
(55—Superannuation allowances and pensions.			
	JJ—Miscellaneous Capital Account within the Revenue Account.			
37	55A—Commutation of Pensions financed from Ordinary Revenues.	1,39,90,000	3,29,000	1,43,19,000
	JJ—Miscellaneous Capital Account outside the Revenue Account.			
	83—Payments of commuted value of Pensions.			
	Total Grant No. 37	1,39,90,000	3,29,000	1,43,19,000

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	policies as easy	Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	J-Miscellaneous.			
38	56—Stationery and Printing	56,56,000	31161-3	56,56,000
39	57—Miscellaneous—Miscellaneous	official areas		
40	57—Miscellaneous—Contributions	1,12,50,000	27,57,000	1,40,07,000
-	57—Miscellaneous—Other Miscellaneous Expenditure.]		3,13,72,73
41	JJ—Miscellaneous Capital Account outside the Revenue Account.	2,13,80,000	chall walk	2,13,80,000
	82-—Capital Account of other State Works outside the Revenue Account.			
	Total Grant No. 41	2,13,80,000		2,13,80,000
(E-Debt Services.)		
	22—Interest on Debt and other obligations—Expenditure on displaced persons,	f laligati si	ranalleenen	
O O E TO	J-Miscellaneous.	Unaga Budaya	adf shipton	
	57—Miscellaneous—Expenditure on displaced persons.	e 13 a mone o on observ	Ludige?(Ludige?(LudgesA	
	JJ—Miscellaneous Capital Account outside the Revenue Account.		OTE POWE	
42	82—Capital Account of other State Works outside the Revenue Account—Expenditure on dis- placed persons.	5,58,34,000	16,31,000	5,74,65,000
	Public Debt.			
	Loans for displaced persons.	CORNE ACCION	ogeQ .	
	Deposits and Advances.	minul event	to best acmost	
	Loans and Advances bearing interest— Loans and Advances to displaced persons,		ermore in the contract of the	
MI ZE	Total Grant No. 42	5,58,34,000	16,31,000	5,74,65,000

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		Sums not exceeding			
Grant No.	Services and proposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.	
	E—Debt Services.	aveca Nasta			
	22—Interest on Debt and other obligations—Community Development Projects.	nei dimering	Lanua 1925		
	J—Miscellaneous. 57—Miscellaneous—Community Development Projects.	A Saligno Sun A Saligno Sun A cracca Sunsel	E + 11 spicion		
		to for the season of the seaso	a sale II		
43	JJ—Miscellaneous Capital Account outside the Revenue Account. 82—Capital Account of other State	3,20,19,000		3,23,19,000	
	Works outside the Revenue Account—Community Develop- ment Projects.	A Jajingsti an			
	Public Debt. Loans for Community Development Projects.	only the R	nor larges— to erain francis to a second		
	Deposits and Advances. Loans and Advances bearing interest —Community Development Projects.	on the grant and	Harriston (S. A. S.		
	Total Grant No. 43	3,20,19,00	0 3,00,000	3,23,19,00	

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	Administration and A	Sun	ns not exceeding	ng
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
Bec	an an	Rs.	Rs.	Rs.
1	M—Extraordinary items.	el aluth as cells	1100 00 -10	8 01
44	63—Extraordinary charges in India	4,81,74,000	Desired in	4,81,74,000
45	64C—Pre-partition Payments	50,00,000		50,00,000
		J809 398	219	
000,00,00	HH—Capital Account of Civil Works and Miscellaneous Public Improve- ments outside the Revenue Ac- count.	tirunoternit ia	dikali yalibasi Wilamali sebb	(8)
46	80A—Capital Outlay on Multipurpose River Schemes outside the Re- venue Account—Damodar Valley Project.	11,37,89,000	•	11,37,89,000
		mangydd dos sli	sequif	
47	81—Capital Account of Civil Work's outside the Revenue Account.	2,72,35,000	ož. erijaromi	2,72,35,000
000,07,01	0.00,07,00,1	lei gultand mone	FILE STREET	I A
100,83,001	J—Miscellaneous. XLVIA—Receipts I from Road and Water Transport Schemes— Working Expenses.	late ^{rt} house		
48	JJ—Miscellaneous Capital Account outside the Revenue Account.	1,66,20,000	10,63,000	1,76,83,000
	82B—Capital Outlay on Road and Water Transport Schemes outside the Revenue Account.			
	Total Grant No. 48	1,66,20,000	10,63,000	1,76,83,000

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(Schedule.)

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	Sames Are due on the same of t	Sums	not exceeding	g
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total,
28	The second second second	Rs.	Rs.	Rs.
49	85A—Capital Outlay on State Schemes of Government Trading.	drawts Compile		1
000,47,18			us to ball-i	
698,30,00	Puttie Data			
	Public Debt.			
50{	Floating Debt Loans from Union Government	}	8,35,29,000	8,35,29,000
000,00,78,	Total Grant No. 50	grafield to gate	8,35,29,000	8,35,29,000
	Deposits and Advances.		Project	
51	Interest-free Advances	i naite at	••	
52	Loans and Advances bearing interest	1,40,76,000	Galliano	1,40,76,000
	Grand Total	79,34,56,001	11,33,27,000	90,67,83,00

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